

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.06.2024 AT 01:00 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|----------------------|-----------|----------------|--|
| CP(1B)/22/7/AMR/2023 | | 7 of IBC | Ashok Kumar Jain (HUF) & others Vs. VR Commodities Private Limited |

ORDER

Due to internet breakdown, the hearing couldn't be conducted today.
Hence, for pronouncement of orders, list the matter on 01.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**